

सु च ना

जिल्हा न्यायालय, बुलडाणा

भरती प्रक्रिया - २०१८

पद - कनिष्ठ लिपीक

मा. उच्च न्यायालय, मुंबई यांनी मंजूर केलेली कनिष्ठ लिपीक पदासाठी निवड / प्रतिक्षा यादी खालील प्रमाणे. सदर निवड / प्रतिक्षा यादी प्रसिध्द केलेल्या तारखेपासून २ (दोन) वर्षांपर्यंत वैध राहिल.

सदरहु यादी खालील दिलेल्या संकेत स्थळावर उपलब्ध आहे.

१) <http://court.mah.nic.in>

२) <https://districts.ecourts.gov.in/buldhana>



आदेशावरून

[Signature]
12/11/2018

प्रबंधक

जिल्हा न्यायालय, बुलडाणा.

DISTRICT COURT, BULDANA RECRUITMENT 2018

**APPROVED SELECT / WAIT LIST
FOR THE POST OF JUNIOR CLERK**

Sr. No.	DCR NO.	NAME OF CANDIDATES
01	DCR572019	ANANT GOVIND BENDALE
02	DCR157158	BHAVAJI RAVAJI WANKHADE
03	DCR20217	RAHUL BHAGWAN TELANG
04	DCR452699	AKASH DHONDIBA SARODE
05	DCR247267	CHANDRASHEKHAR FAKIRRAO DESHMUKH
06	DCR339138	VINOD FAKIRBA JADHAO
07	DCR22296	RENUKA JANARDHAN KHORE
08	DCR397062	DNYANESHWAR PUNDLIK TIJARE
09	DCR92574	SHRIKANT SUBHASH GADAKH
10	DCR304035	SATISH SANJAY DALVI
11	DCR5275	KULDEEP MAHADEO WAGH
12	DCR167462	ANANTA DIGAMBER EKADE
13	DCR341004	GAJANAN AMRSING DADRE
14	DCR303809	SAGAR SITARAM MUTTHE
15	DCR545966	VIJAY NARAYAN GAWANDE
16	DCR111119	VAIBHAV GAJANAN CHOPADE
17	DCR24082	DHANANJAI GAJANAN DEOKAR
18	DCR201426	RAJSHREE SUNIL NANDURKAR



Sr. No.	DCR NO.	NAME OF CANDIDATES
19	DCR55302	MAYUR HARISH PATDIYA
20	DCR130502	AMOL SHRIKRUSHNA INGOLE
21	DCR163408	DHANASHRI SANJAY KULKARNI
22	DCR276658	ASHWIN RAMESH KOTHALE
23	DCR278819	VINOD BALIRAM SONUNE
24	DCR658890	PURUSHOTTAM PANDURANG SURADKAR
25	DCR429008	VAIBHAV SAHEBRAO SHINDE
26	DCR112797	VISHAL MADHUKAR HIWALE
27	DCR150945	RAVINDRAKUMAR VASANTRAO PALHADE
28	DCR576331	VIVEK GAJANAN CHOPADE
29	DCR452682	MAHENDRA PRAKASH BAIRAGI
30	DCR38228	YOGESH NARAYAN PAWAR
31	DCR452668	SAGAR AMBADAS GUJAR
32	DCR173662	YOGESH LAXMANRAO UDAR
33	DCR2786	MOSIN HAKIM SHEIKH
34	DCR144862	RAJANI DINESH AKOTKAR
35	DCR376238	DILESH RAMRAO RATHOD
36	DCR156957	NITESH BHAGWAN METKAR
37	DCR454753	AKSHAY SIDDHARTHA ZINE
38	DCR101697	AKSHAY ARUN JADHAO
39	DCR342856	SUNIL SAVJI GADHE
40	DCR579363	SOMNATH GAJANAN BHARAD
41	DCR29878	PAVAN PARMANAND MARODE
42	DCR636860	BHAGWAT PARBHAT THENG



Sr. No.	DCR NO.	NAME OF CANDIDATES
43	DCR27515	FAKIRA RAJARAM NARWADE
44	DCR73810	MADHURI RAVINDRA KHARE

Date : 12/11/2018
Place : Buldana

By Order
V.R. Bharambe
12/11/2018
(V.R. Bharambe)
Registrar
District Court, Buldana

Note :

- 1) The above Select/Wait list is valid only for the period of two years from the date of notification i.e. from today.
- 2) The appointment of the above candidates shall be subject to following conditions.
 - a) Their appointment will be on ad-hoc basis.
 - b) The Candidates who have not clearly secured the bench mark (30% for reserved category and 35% for open category) in both Marathi & English Typing tests, as the case may be, will have to pass the requisite tests afresh, within a period of one year, from the date of their respective appointments. They will be discharge from service if the failed to clear the requisite tests.
 - c) These candidates shall also give undertaking to the effect that their appointment is on Ad-hoc basis and they will be discharged from service if they fail to clear the requisite tests as stated in condition (b), within a period of one year from the date of their respective appointments.

